

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3211**  
ANSWERED ON 17<sup>TH</sup> DECEMBER, 2015

**TERMINATED HIGHWAY PROJECTS**

3211. SHRI K. ASHOK KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

**सड़क परिवहन और राजमार्ग मंत्री**

- (a) whether contracts of highway road projects have been terminated during 2014-15;
- (b) if so, the details and reasons therefor; and
- (c) the steps taken in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) Details of highway projects terminated during the year 2014-15 along with reasons for termination and steps taken are placed at Annexure.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3211 ANSWERED ON 17<sup>TH</sup> DECEMBER, 2015 ASKED BY SHRI K. ASHOK KUMAR REGARDING 'TERMINATED HIGHWAY PROJECTS'**

**DETAILS OF HIGHWAY PROJECTS TERMINATED DURING THE YEAR 2014-15 ALONG WITH REASONS FOR TERMINATION AND STEPS TAKEN**

<b>Sl. No.</b>	<b>State</b>	<b>Project Terminated in 2014-15</b>	<b>Reasons for termination</b>	<b>Current Status of the project and Steps Taken by the Government/NHAI</b>
1	Kerala	4-laning of Karnataka-Kerala Border to Kannur section of NH 17	Non-availability of land	State Government of Kerala has now assured to provide sufficient support to complete land acquisition. NHAI has also invited bids in order to revise the cost inputs.
2	Karnataka	4-6 laning of Hospet-Bellary-Karnataka/AP Border section of NH 63	Failure of the concessionaire in achieving financial closure	Bids have been re-invited on EPC mode.
3	West Bengal	Construction of service road of both side of Belghoria Expressway (NH 2)	Breaches by the contractor	Revised estimate prepared and under consideration for approval.
4	Uttar Pradesh and Uttrakhand	4-laning of Rampur-Kathgodam Section of NH-87	Non-submission of Performance Security by the Concessionaire	Project has been restructured and is now planned for implementation on Hybrid Annuity Model.
5	Odisha	4-laning of Cuttack-Angul section of NH-42	Failure of the concessionaire in achieving financial closure	Concession Agreement was closed mutually on payment of amount equivalent to 100% of bid security from the concessionaire. Project is under re-bidding.
6	Meghalaya	2-laning of Jowai to Meghalaya/Assam Border section of NH-44	Non-mobilization of concessionaire after appointed date	Project has been re-awarded on EPC mode and appointed date has been declared on 18.11.2015.
7	Madhya Pradesh	2-lane with PS of Bhopal-Sanchi section of	Failure of the concessionaire in achieving milestones	Concession Agreement terminated on 31.12.2014. Action for award of balance work has been taken.

		NH-86 (Extn.)		
8	Uttar Pradesh	2-lane with PS of Aligarh-Kanpur section of NH-91	Non-fulfillment of condition precedent by Concessionaire.	Under Arbitration
9	Maharashtra	4-laning of Amravati-Jalgaon section of NH 6	Non-fulfillment of conditions precedent on either side.	Project has been restructured into three packages and two packages have already been re-awarded. However, no bids were received for the third package. Bidding is in process.
10	Maharashtra	4-laning of Jalgaon-Maharashtra/Gujarat Border section of NH 6	Agreements were foreclosed with forfeitures of bid security.	
11	Jharkhand	Barhi-Hazaribagh section of NH 33	Concessionaire deserted the site due to their internal issues	Fresh bids for the said project highway have been received and are under evaluation.
12	Bihar	4-Laning of Patna-Buxar Section on NH-30 & 84	Contract terminated/ foreclosed due to non-operatibility of financial closure	Project restructured into 3 EPC projects and re-awarded.
13	Bihar	2-lane with PS of Chhapra-Siwan-Gopalganj on NH-85	Concessionaire completely stopped the work since August, 2012 and the contract was terminated.	Project has now been awarded on EPC mode on 09.09.2015.
14	Bihar	2 lane with PS of Chhapra-Rewaghat-Muzaffarpur on NH-102	Contractor did not submit performance security and contract terminated on 10.12.2014.	Project has now been awarded on EPC mode on 09.09.2015.
15	Haryana	4-laning of Panchkula Yamunanagar Section of NH-73 (344)	Project was foreclosed due to non-achievement of Financial Closure and unwillingness of the Concessionaire to implement the project.	Project has now been taken on EPC mode in 3 Packages out of which work for 2 packages has been awarded and third packages is in under process of approval.

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